

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 11-12-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Susheel Kumar Tomar,Adv.
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner has filed the spare copy but failed to furnish fresh particulars for effecting service upon sole respondent despite grant of last opportunity. Matter be, therefore, processed for listing before the Hon'ble Judge in Chambers for further orders.

RAJESH KUMAR GOEL
Registrar

SB